

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2532
ANSWERED ON:26.08.2013
ILLEGAL PARKING AND ENCROACHMENTS ON HIGHWAY ROADS
Mani Shri Jose K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has taken note of illegal parking and encroachments on highway roads thereby causing difficulties for commuters;
- (b) if so, whether the Government has taken any action in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) In order to provide for control of land within the National Highways, right of way and traffic moving on the National Highways and for removal of unauthorized occupation of the land within the National Highways, the Government has enacted the Control of National Highways(Land and Traffic) Act, 2002. The provisions of the Act provide for prevention of unauthorized occupation of highway land and also removal of unauthorized occupation as per the procedure laid down in the said Act. Under the provisions of this Act, illegal encroachments on the land of National Highways are removed from time to time by the competent authority, i.e. Highway Administrations established under the Act.